

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

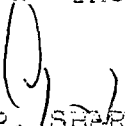
Application No.....of 199 .

Applicant(s).....
Union of India & Others

Respondent(s).....
R.K. Mathur

Advocate for Applicant(s)
Mr. V.S. Gurjar

Advocate for Respondent(s)
T.P. Sharma

Notes of the Registry	MA 178/95	Orders of the Tribunal
28.4.95	Mr. V.S. Gurjar, Counsel for the applicants. Heard. A further period of two months for compliance ^{with} of the order of the Tribunal dated 20.2.95 is allowed from today. The MA stands disposed of accordingly.  (C.P. SHARMA) MEMBER (A)  (GOPAL KRISHNA) VICE CHAIRMAN	

*Copy sent to Mr V S Gurjar
2/5/95*